

12.05 hrs.

PAPERS LAID ON THE TABLE

Sixth-Five Year Plan 1980-85 Mid-Term Appraisal

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : I beg to lay on the Table a copy 'Sixth Five year Plan 1980-85 Mid-Term Appraisal' (Hindi and English versions).

[Placed in Library. See No. LT-6898/83]

Statement on Scheme for Providing Self Employment to Educated Unemployed Youth

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : I beg to lay on the Table a statement (Hindi and English versions) on 'Scheme for Providing Self-Employment to Educated Un-employed Youth.'

[Placed in Library. See No. LT-6899/83]

Territorial Army Rules, 1948

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : I beg to lay on the Table a copy of the Territorial Army Rules, 1948 (Hindi and English versions) published in Notification No. 252A in Gazette of India dated the 12th February 1949 with amendments incorporated upto 1st February, 1981 together with an explanatory memorandum, under sub-section (3) of section 14 of the Territorial Army Act, 1948.

[Placed in Library. See No. LT-6900/83].

Notifications under Customs Act, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANARDHANA POOJARY) : I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

(i) G.S.R. 618 (F) published in Gazette of India dated the 9th August, 1983 together with an explanatory memorandum making certain amendment to Notification No. 208/81- Customs dated the 22nd September, 1981 so as to delete and to add certain life saving drugs/equipments and to allow import of accessories and spare parts of certain equipments when imported separately.

(ii) G.S.R. 619 (E) published in Gazette of India dated the 9th August, 1983 together with an explanatory memorandum making certain amendment to notification No. 231/77-Customs dated the 1st November 1977 so as to authorise the Ministry of Information and Broadcasting also for issuing essentiality certificate in respect of feature films.

(iii) G.S R. 620 (E) published in Gazette of India dated the 9th August, 1983 together an explanatory memorandum making certain amendment to Notification No. 227- Customs dated the 30th Nov., 1979 so as to add three additional items viz. Moulds, Dies and Instruments to when imported into the Santa Cruz Electronic Export Processing Zone.

[Placed in Library See No. LT-6901/83].

(2) A copy of Notification No. G.S.R. 624 (E) (Hindi and English versions) published in Gazette of India dated the 12th August, 1983 together with an explanatory memorandum regarding exemption to patent and proprietary medicines, cotton fabrics and woollen fabrics donated or purchased out of cash donations for flood relief work in Gujarat from the whole of excise duty payable thereon issued under the Central Excise Rules, 1944.

[Placed in Library See No. LT.6902/83].